

Special scheme for ensuring availability of herbal plants

1103. SHRI HARNATH SINGH YADAV: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether the National Medicinal Plants Board is implementing any special scheme to increase the availability of herbal plants in the country;
- (b) if so, the details of those schemes;
- (c) whether Government has formulated any special policy/scheme to promote the farming of special type of herbal plants suitable to a special area; and
- (d) if so, the norms of this policy and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes, the National Medicinal Plants Board. Ministry of AYUSH. Government of India is presently implementing following schemes throughout the country:—

- (i) Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants”
- (ii) Centrally Sponsored Scheme of National AYUSH Mission (NAM)

Presently, the National Medicinal Plants Board (NMPB), Ministry of AYUSH, Government of India is implementing a “*Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants*” throughout the country.

Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), the assistance is provided for large scale cultivation of medicinal/herbal plants on farmer’s land throughout the country. As per the scheme guidelines the cultivation of medicinal/herbal plants is supported by providing financial assistance as subsidy to farmers through the identified implementing agency of concerned state (generally State Horticulture and State Agriculture Departments). Under the scheme presently, the NMPB has prioritized 140 species of medicinal/herbal plants for supporting their cultivation and in this regard provides subsidy @ 30%, 50% and 75% of the cost of cultivation. As per the scheme guidelines, the financial assistance for cultivation of medicinal/herbal plants is provided based on the State Annual Action Plan approved for concerned State.

(c) and (d) As per NAM scheme guidelines, for promotion of farming of medicinal/herbal plants suitable to a special area, the fund is shared in the ratio of 60:40 between Central and State Government whereas it is in the ratio of 90:10 in North East and Hilly Regions states and financed 100% by Central Government in Union Territories (UTs).